

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.175/2009
Dated the 18th day of March, 2009**

CORAM :

**HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER**

**P K Jeothikumar.
Station Master Gr.III/Velliyan,
Karur District Residing at : Railway Quarters,
Velliyan RS & PO,
Karur District, Tamil Nadu. ... Applicant.**

By Advocate Mr T C G Swamy

V/s

- 1 Union of India represented by the
General Manager, Southern Railway,
Headquarters Office, Park Town P.O.
Chennai**
- 2 The Chief Personnel Officer,
Southern Railway, Headquarters Office,
Park Town.P.O., Chennai-3.**
- 3 The Divisional Railway Manager,
Southern Railway, Trivandrum Division
Trivandrum – 14.**
- 4 The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division
Palghat.**
- 5 The Senior Divisional Personnel Officer,
Southern Railway, Salem Division,
Salem. ... Respondents**

By Advocate Mr Thomas Mathew Nellimootttil

This application having been heard on 18.03.2009 the Tribunal on the same day delivered the following

(ORDER)

HON'BLE MR GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this OA stating that the Annexure A-1 order dated 27.11.2007 issued in his favour by the fourth respondent, namely, the Senior Divisional Personnel Officer, Palghat transferring him to Trivandrum Division has not been implemented so far.

It is seen that the applicant is at present working as Station Master Grade III at Velliyan, Karur District in Tamil Nadu in Salem Division which comes under the jurisdiction of Madras Bench of this Tribunal.

The OA is therefore, dismissed for want of jurisdiction. No costs.


K NOORJEHAN
ADMINISTRATIVE MEMBER

abp


GEORGE PARACKEN
JUDICIAL MEMBER